## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 31/2016 in TP No. 100/397-398/NCLT/AHM/2016 (New) C.P. No. 51/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017

Name of the Company:

Pramod Sharma

V/s.

Dental Implants India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Dr S. R. Jan Petrioner

2. (A. Pradeel Muty) PCAth Referebert

2. (A. Pradeel Muty)

## <u>ORDER</u>

Learned PCS Mr. S K Jain present for petitioner. Learned PCS Mr. Pradeep Mutreja present for Respondents.

Rejoinder filed. Copy of rejoinder given to the original petitioner. both sides counsel agreed for hearing for main petition TP 100/2016.

List TP 100/2016 on 05.04.2017 along with pending IAs' for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28<sup>th</sup> day of March, 2017.